

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/42(KB)2023  
IA(I.B.C)/16(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS RKDS EXPORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Anik Kumar Nag, Adv. ] For Financial Creditor  
Ms. Pritha Bhaumik, Adv.  
Ms. Ranjabati Ray, Adv.

Mr. Shaunak Mitra, Adv. ] For Resolution Professional  
Mr. Saurav Jain, Adv.

**ORDER**

1. Ld. Counsel for Financial Creditor present. Ld. Counsel for Resolution Professional present.
2. **IA(I.B.C)/16(KB)2024**
  - a) None appears on behalf of the Respondents despite notice in terms of the Order dated **24.04.2023** passed by this Hon'ble Tribunal.
  - b) Ld. Counsels Mr. Soumyajit Mishra and Mr. Arijit Bardhan had appeared on behalf of the Respondents to enter appearance. We direct the Respondents to appear before us physically `on the next date of hearing.
  - c) Meanwhile, the Respondents are directed to personally present along with their Counsels namely, Mr. Soumyajit Mishra and Mr. Arijit Bardhan.
  - d) Registry is directed to issue notice again upon the Respondents by way of speed post and by e-mail and place the tracking information on record.
3. Post this matter on **24.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**